

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 1649/2015**

**This the 11<sup>th</sup> day of September, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Ajay Kaushik  
S/o Sh. S.S. Kaushik  
R/o Flat No. 315, LalJyoti Apartments,  
Sector-9, Rohini,  
Delhi-110085.

... Applicant  
(By Advocate: None )

**VERSUS**

1. Ministry of Home Affairs Govt. of India  
Through its Secretary  
North Block, New Delhi.
2. Commissioner of Police  
PHQ, MSO Building,  
IP Estate, New Delhi.
3. Joint Commissioner of Police  
(Headquarters)  
PHQ, MSO Building  
IP Estate, New Delhi

...Respondents  
(By Advocate: Sh. Amit Anand )

**ORDER (ORAL)**

**Hon'ble Mr. S. N. Terdal, Member (J):**

None for the applicant.

2. On last date of hearing, i.e., on 31.07.2019 also nobody appeared on behalf of the applicant. Hence, OA stands dismissed for non-prosecution.

**(A.K. Bishnoi)**  
**Member (A)**

**(S. N. Terdal)**  
**Member (J)**

/akshaya/